

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**STARRED QUESTION NO.362**  
**TO BE ANSWERED ON 11.08.2016**

**Drinking Water and Sanitation Schemes**

†\*362. SHRI JUGAL KISHORE:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of ongoing drinking water and sanitation schemes being implemented in the country including hilly areas of Jammu & Kashmir;
- (b) the funds allocated and utilised for these schemes during each of the last three years;
- (c) whether the Government has recently undertaken any review to assess the performance of these schemes and if so, the outcome thereof; and
- (d) whether irregularities in the implementation of these schemes have been reported and if so, the details thereof and the action taken by the Union Government thereon?

**ANSWER**

**MINISTER FOR DRINKING WATER AND SANITATION**  
**(SHRI NARENDRA SINGH TOMAR)**

(a ) to (d) A Statement is laid on the table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No.362 due for answer on 11.08.2016.**

(a) As per the information entered by the States on the Integrated Information Management System (IMIS) of the Ministry, as on 07.08.2016, there are 57,489 ongoing schemes in different States of the Country to provide drinking water to the rural population in the country. The details are given in **Annexure**. In Jammu & Kashmir there are 1838 ongoing rural drinking water supply schemes.

As regards Swachh Bharat Mission (Gramin) {SBM-G}, it has been launched on 2<sup>nd</sup> October, 2014. The programme is being implemented across the country including the State of Jammu and Kashmir. The SBM (G) aims at attaining Swachh Bharat by 2<sup>nd</sup> October, 2019 by accelerating sanitation coverage in the rural areas. The programme focusses on behavior change and community engagement to achieve the outcomes of reduction in open defecation and improvement in solid and liquid waste management.

(b) The details of total amount allotted and expenditure incurred by States under National Rural Drinking Water Programme (NRDWP) during the last three years is as follows:

<b>Year</b>	<b>Fund allocated (Rs. In crore)</b>	<b>Fund utilised (Rs. In crore)</b>
2013-14	9700.00	9697.27
2014-15	9250.00	9242.76
2015-16	4373.00	4369.55

The fund allocated and utilised during last 3 year under SBM (G) is as under:

<b>Year</b>	<b>Fund allocated (Rs. In crore)</b>	<b>Fund utilised (Rs. In crore)</b>
2013-14	2300.00	2250.32
2014-15	2850.00	2850.00
2015-16	6525.00	6524.52

(c) Government of India undertakes review to assess the performance of both the schemes on regular basis. Every year between February and April, Annual Action Plan (AAP)/ Annual Implementation Plan (AIP) meetings are held with the Departments of State Governments dealing with rural drinking water supply and sanitation, wherein the progress achieved under different components of NRDWP and SBM-G are reviewed and targets for the next financial year are fixed. Officers of the Ministry are also deputed to States for field visits and review the progress of implementation. Further, Area Officers are nominated for all States and they participate in the State level Scheme Sanctioning Committee (SLSSC) meeting so as to ensure that the project proposals are as per the mutually agreed Action Plan.

It is pertinent to mention here that since the launching of SBM(G) on 2<sup>nd</sup> October, 2014, 212.98 lakh toilets have already been constructed till 8.8.2016. In addition to this, a total of 17 districts, 232 blocks, 32,395 Gram Panchayats and 72,727 villages have been declared Open Defecation Free (ODF).

(d) Drinking Water and Sanitation is a State subject and the implementation of the programme lies with the States. The role of Government of India is to provide technical and financial support to the States and oversee as well as monitor both the programmes on continuous basis. Complaints if any, received from various quarters, are immediately forwarded to the respective State Governments for appropriate corrective measure.

**Annexure to be used in part (a) of Lok Sabha Starred Q. No – 362 to be answered on 11.08.2016**

**Annexure**

S.No.	State	Ongoing Schemes (as on 07.08.2016)
1	Andhra Pradesh	66
2	Arunachal Pradesh	505
3	Assam	2624
4	Bihar	558
5	Chattisgarh	4104
6	Goa	2
7	Gujarat	1914
8	Haryana	298
9	Himachal Pradesh	509
10	Jammu And Kashmir	1838
11	Jharkhand	2647
12	Karnataka	10448
13	Kerala	189
14	Madhya Pradesh	7493
15	Maharashtra	9822
16	Manipur	302
17	Meghalaya	799
18	Mizoram	10
19	Nagaland	99
20	Odisha	6556
21	Punjab	137
22	Rajasthan	1171
23	Sikkim	198
24	Tamil Nadu	36
25	Telangana	456
26	Tripura	2308
27	Uttar Pradesh	1083
28	Uttarakhand	155
29	West Bengal	1162
<b>Total</b>		<b>57489</b>